

(a) Whether it is a fact that cotton prices have shown a rising trend even during the cotton season;

(b) if so, what measures Government propose to take to contain the cotton prices;

(c) whether the National Industrial Committee for the textile industry in the private sector has proposed that cotton should be supplied to mills at economic rates and the prices of controlled cloth be correlated to the cost of production ; and

(d) if so, what is Government's reaction thereto and what steps Government propose to take to reduce the prices of cotton?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA) :** (a) Cotton prices had shown a rising trend in a substantial part of the current season. However, in recent weeks the prices of most varieties of cotton have either stabilised or tended to decline.

(b) Government have already taken a number of measures to contain the cotton prices. These include liberalised import facilities for non-cotton fibres, import of cotton as well as regulatory measures concerning stock holding by trade and mills. In addition to the cotton imports already materialised, Government have authorised the Cotton Corporation of India to undertake further imports to augment the domestic availability of cotton.

(c) The National Industrial Committee did propose that cotton should be supplied to mills at economic rates. But the Committee as such did not make any recommendation about the prices of controlled cloth being correlated to the cost of production.

(d) The measures already taken and proposed to be taken by Government to dis-

cipline cotton prices have already been indicated in reply to part (b) of the question.

#### **Termination of the services of Employees in I.T.D.C. Hotels in Delhi**

**\*17. SHRI SYED AHMAD HASHMI :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of persons whose services have been terminated since January, 1977 in various hotels in Delhi run by the Tourism Development Corporation and the grounds on which their Services were terminated ; and

(b) whether it is a fact that the services of some Assistant Pantrymen of the Akbar Hotel, New Delhi were terminated during this period; if so, what were the reasons therefor?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTTAM KAUSHIK):** (a) and (b) Services of two employees, including an Assistant Pantryman, Akbar Hotel, New Delhi have been terminated since January, 1977. In one case, the termination was on ground of proven misconduct and in the other case, it was a discharge simpliciter.

Instructions have now been given to the India Tourism Development Corporation to review cases of all those employees whose services were terminated during the period June, 1975 to March, 1977.

#### **Export of silk and silk goods**

**\*18. SHRI NRIPATI RANJAN CHOUDHURY:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the value and quantity of silk goods exported during the years 1975-76 and 1976-77 ?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA)** The quantity and value of silk goods and